

**In the National Company Law Tribunal
Bengaluru, Special Bench**

C.P. (IB)/56(BEN)2020

Court No. 1

Item No. 4

IBC under Sec 7

In the matter of:

M/S ALTICON CAPITAL LTD

.....Petitioner

V/s

M/S LEGACY GLOBAL PVT LTD

.....Respondent

Order delivered on ..16/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Hon'ble Member(J)

Shri ASHUTOSH CHANDRA, Hon'ble Member(T)

For Petitioner(s):

SHRI SHRISHAIL NAVALGUND

For Respondent(s):

SHRI PRADEEP NAYAK FOR R-1

SHRI ADITYA NARAYAN FOR R-2

Order

Heard Shri Shrishail Navalgund, learned Counsel for Applicant in IA No.95 of 2021, Shri Pradeep Nayak, learned Counsel for R-1 and Shri Aditya Narayan, learned Counsel for R-2, through Video Conferencing.

Both the learned Counsels are directed with a direction to the Applicants to make sure that the Application placed before us is in order.

Order Reserved in IA No.95 of 2021 in CP (IB) No.56/BB/2020.

Member (T)

Member (J)

Krishna

*Recd Case
from (IB) (6/10)*
Verified

Court Officer

Due to being engaged in preparation of pending disposed of / order reserved cases, this order sheet was not created in CIS website and hence could not get it signed from the Hon'ble Members on time.